

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-07-2024 AT 10:30 AM**

**CA (CAA) No. 23/230/HDB/2024**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Starlite Spinctech Ltd., (Transferor Company) & M/s. Starlite Global Enterprises (India) Ltd (Transferee Company) **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel CS Akhil Mittal, for petitioner present through Video Conference.

Matter passed over.

Matter called again. Learned counsel for the petitioner is directed to file fact sheet and the draft order within three days.

**Orders reserved.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**